

PATNA HIGH COURT

NOTICE

In view of order dated 27.09.2016 passed by Hon'ble Supreme Court in Writ Petition (Civil) No. 733/2016, it has been decided to permit the Judicial Officers, who are petitioners in the case, to appear in the District Judge (Entry Level), Direct from Bar Examination, 2016, subject to the result of the writ petitions filed by them before the Hon'ble Supreme Court.


Further, it has also been decided to permit all the eligible candidates to fill up the online application form who could not fill up the same earlier.

The online portal shall remain open from 17.10.2016 to 25.10.2016 till 23:59 hours for filling up the form. Thereafter, the link shall remain available upto 29.10.2016 till 23:59 hours only for the purpose of uploading the scanned photograph, signature, declaration written in the handwriting of the candidate, filling in Bank reference number and obtaining the printout of the application form.

It is also for information to the candidates, who had earlier committed some errors while filling up the application form or were not finally able to submit the same, that they may rectify the defects and finally submit the application form during the period specified above.

The candidates are advised in their own interest to apply online much before the closing date and not to wait till the last date to avoid the possibility of disconnection/inability/failure to log onto the High Court's Website on account of heavy load on internet/website.

By order,



Registrar General

Patna High Court

Dated : 07.10.2016.